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Manipur High Court (Imphal)

Case No: First Appeal From Judgement Decree In Suit No. 5, 4 Of 2009

Thoubal Ningthou Lai

APPELLANT

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N. Tompok Singh & 5 Ors.

RESPONDENT

Date of Decision: Nov. 21, 2024

Hon'ble Judges: Golmei Gaiphulshillu, J

Bench: Single Bench **Advocate:** L. Anand

Judgement